

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(Office of the Registrar Judicial, Srinagar)**

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**NOTICE**

It is notified for the information of all the concerned in view of the modification to the roster dated 29<sup>th</sup> July,2022, the Regular Division Bench-I constituted for today, shall now comprise **Hon'ble the Chief Justice and Hon'ble Mr.Justice Rajesh Sekhri.**

Further, his lordship **Hon'ble Mr.Justice Javed Iqbal Wani** will sit singly today the 29<sup>th</sup> July,2022 for whole of the day to hear the cases already assigned to SB-V headed by his lordship, *except part heard, tied and assigned habeas corpus matters*

***By order.***

Dated:- 29.07.2022

Sd/-  
Registrar Judicial,  
Srinagar.

1. Secretary & Bench Secretary to Hon'ble the Chief Justice.
2. Secretary & Bench Secretary to Hon'ble Mr. Justice Javed Iqbal Wani
3. Secretary & Bench to Hon'ble Mr.Justice Rajesh Sekhri.  
... for information.
4. Incharge NIC for uploading notice on the official website.
5. Incharge Development Team.  
...for information and necessary action at his end.
6. Notice boards.
7. Office file.

Registrar Judicial,  
Srinagar.

